

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

LOK SABHA

UNSTARRED QUESTION NO- 241
TO BE ANSWERED ON- 21/07/2026

DEENDAYAL DIVYANGJAN REHABILITATION SCHEME

241. Shri Ananta Nayak:
Smt. Mala Rajya Laxmi Shah:
Shri Alok Sharma:
Shri Manoj Tiwari:
Shri Jaswantsinh Sumanbhai Bhabhor:
Shri Pradeep Kumar Singh:
Dr. Sanjay Jaiswal:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the progress made in various States under Deendayal Disabled Rehabilitation Scheme (DDRS) alongwith details of voluntary organisations (NGOs), special schools and beneficiaries involved under the scheme, during the last three years, State-wise including Gujarat and Madhya Pradesh;
- (b) the details of funds allocated, released and utilised under the Scheme, State-wise including Gujarat and Madhya Pradesh, specially for Dahod district;
- (c) whether the Government has taken steps to promote awareness and participation of voluntary organisations in tribal and rural areas of the country including Dahod district;
- (d) if so, the details thereof and if not, the reasons therefor State and district-wise including Dahod;
- (e) the specific measures adopted to provide access to rehabilitation facilities, early intervention and community based support services to Divyangjans in remote areas, specially in Madhya pradesh; and
- (f) whether any projects have been sanctioned under DDRS in the country particularly in Keonjhar Lok Sabha Constituency of Odisha, if so, the details of institutions supported, funds released, beneficiaries covered, rehabilitation and early intervention services provided and the steps proposed to expand such services in the constituency, State-wise including such constituency of Odisha?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B. L. VERMA)

(a) & (b): Under the Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance is provided to voluntary organisations for providing rehabilitation services to persons with disabilities, including early intervention, development of daily living skills, education and training with a view to facilitating their inclusion in the mainstream of society. The State/UT-wise details of funds released under the Scheme, including in the States of Gujarat and Madhya Pradesh, are given at **Annexure-I**.

The details of funds released under DDRS in Dahod District during the last three years are as under:

Year	Amount (₹)
2023-24	46,20,561
2024-25	17,52,181
2025-26	-

(c) & (d): The Department undertakes various awareness generation and outreach initiatives to enhance awareness regarding disability-related schemes and services, including those implemented through voluntary organisations. Under the Awareness Generation and Publicity (AGP) Scheme, one Purple Fair event was organised in Dahod, Gujarat through Composite Regional Centre (CRC), Ahmedabad in January, 2026. The Department also supports awareness generation through its National Institutes (NIs) and Composite Regional Centres (CRCs), including National Institute of Mental Health Rehabilitation (NIMHR), Sehore, and CRCs at Bhopal and Chhatarpur in Madhya Pradesh. The State-wise details of Voluntary Organizations/ NGOs to whom Grant-in-Aid (GIA) has been released under the AGP Scheme are enclosed as **Annexure-II**.

(e): The Department of Empowerment of Persons with Disabilities (DEPwD) implements the Cross Disability Early Intervention Centre (CDEIC) sub-scheme under the Scheme for Implementation of Persons with Disabilities Act (SIPDA). Under the Scheme, 28 CDEICs have been approved in National Institutes and Composite Regional Centres across the country to provide screening, early identification, referral, therapeutic intervention and parental counselling for children in the age group of 0–6 years. Out of these, three CDEICs are functioning in Madhya Pradesh at NIMHR, Sehore, Atal Bihari Vajpayee Training Centre for Disability Sports (ABVT-CDS), Gwalior and CRC, Bhopal. The Department also facilitates rehabilitation services through National Institutes and Composite Regional Centres, including special education, vocational training, skill development, accessible learning resources, assistive devices and community-based rehabilitation services. In addition, the National Trust implements schemes relating to early intervention, day care, residential care and health insurance for persons with Autism, Cerebral Palsy, Intellectual Disability and Multiple Disabilities, including in Madhya Pradesh.

(f): Under the Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance has been provided in Keonjhar Lok Sabha Constituency, Odisha to Voluntary Organisation for Rural Improvement for running a Special School for Hearing Disability and Visual Disability. The details of funds released during the last three years are as under:

Financial Year	Amount (₹)	Beneficiaries Covered
2023-24	53,00,235	65
2024-25	18,28,446	62
2025-26	-	-

Annexure I**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Q. No. 241 for
21-07-2026****Details of fund released and number of beneficiaries under DDRS during last 3 years**

S.No.	Name of the State	2023-24			2024-25			2025-26		
		Amount (Rs. in lakh)	No. of Benef.	No. of NGOs	Amount (Rs. in lakh)	No. of Benef.	No. of NGOs	Amount (Rs. in lakh)	No. of Benef.	No. of NGOs
1	Andhra Pradesh	2851.56	4604	50	2728.45	5085	48	2777.56	5493	55
2	Arunachal Pradesh	0	0	0	0.00	0	0	0	0	0
3	Assam	136.87	327	4	238.30	285	5	106.82	200	4
4	Bihar	68.65	111	3	61.28	139	3	77.70	120	3
5	Chhattisgarh	0	0	0	74.15	93	1	96.79	222	1
6	Delhi	166.89	688	6	220.25	714	6	208.38	432	5
7	Goa	0	0	0	0.00	0	0	0	0	0
8	Gujarat	95.19	187	4	120.09	215	6	24.27	24	1
9	Haryana	174.61	377	9	155.19	432	8	228.95	447	9
10	Himachal Pradesh	84.13	119	3	103.98	154	5	69.69	207	4
11	Jammu & Kashmir	0	0	0	0.00	0	0	0	0	0
12	Jharkhand	0	0	0	0.00	0	0	0	0	0
13	Karnataka	73.73	104	1	94.88	294	3	45.49	154	2
14	Kerala	455.20	1549	25	1737.41	3951	31	1517.06	3311	29
15	Ladakh	0.44	0	0	0.00	0	0	0	0	0
16	Madhya Pradesh	484.55	764	12	327.12	832	12	377.17	823	14
17	Maharashtra	311.19	1354	6	111.29	930	1	107.82	850	1
18	Manipur	946.48	1942	17	1162.44	1894	22	825.25	1631	22
19	Meghalaya	87.86	352	5	202.68	482	4	112.89	275	5
20	Mizoram	17.26	60	1	41.29	86	2	30.41	103	2

21	Nagaland	46.83	48	1	38.28	53	1	13.37	53	1
22	Odisha	1382.09	2067	24	1293.27	2360	22	1661.93	2870	27
23	Puducherry	80.65	162	3	82.75	158	3	52.13	108	1
24	Punjab	211.68	697	7	304.10	703	7	407.66	1332	8
25	Rajasthan	320.06	513	10	418.05	489	11	378.24	634	15
26	Sikkim	0	0	0	0.00	0	0	0	0	0
27	Tamil Nadu	312.15	1052	12	267.91	1036	11	211.13	878	9
28	Tripura	51.67	0	0	0.00	0	0	0	0	0
29	Uttar Pradesh	1653.52	3017	35	2168.00	4095	36	1173.24	2872	29
30	Uttarakhand	80.48	62	1	165.38	304	3	13.8	74	1
31	West Bengal	782.79	7162	15	675.73	7766	16	798.13	7494	17
32	Telangana	2121.26	3271	36	1781.44	3278	33	1629.33	2775	35
33	Andaman and Nicobar	0	0	0	0.00	0	0	0	0	0
34	Chandigarh	0	0	0	0.00	0	0	0	0	0
35	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0.00	0	0	0	0	0
36	Lakshadweep	0	0	0	0.00	0	0	0	0	0

Annexure II**Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstarred Q. No. 241 for
21-07-2026**

SL No.	Name of the State	List of VOs/NGOs given GIA during last 3 FY
1.	Haryana	Shambhu Educational Society, Panipat
2.	Kerala	The Academy of Magical Sciences
3.	Madhya Pradesh	PARIVAAR (National Confederation of Parents Organisation for Persons with Disabilities and Developmental Disabilities)
4.	Maharashtra	Signing Hands Foundation
		Access for All
		Shodharambh Research and Development Foundation
5.	Tamil Nadu	Vidya Sagar
		Trinayani
6.	Tripura	Sree Maa Welfare Society
7.	Uttar Pradesh	Nai Subah, Varanasi
8.	Uttarakhand	Gopal Dutt Shikshan Samiti
9.	New Delhi	M/s ANJ Creations Pvt. Ltd.
		PHD Chamber of Commerce & Industry (PHDCCI)
		Udaan Empowerment Trust
		Dhruv - Social Awareness Forum
		Viklang Sahara Samiti
		Akhil Bharatiya Viklang, Vidhwa, Vridh Sewa Samiti
		All India Federation for the Deaf
		National Association for the Blind
		Samarthyam
		Mission Accessibility (Dhananjay Sanjogta Foundation)
		Vidhi Centre for Legal Policy
